

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP62/16	TP51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Ashwaj Shankar Assts Adv for Petitioner 9482848179		<u>P. S. Pande</u>

ORDER

Counsel for petitioner is present. She requested time to comply the relevant provisions of Rules framed under I & B code which applicable to the facts of this case. Counsel for Respondent is absent.

List it on 21/06/2017.


Member (J)


Member (T)